

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM NO. 119**  
**(CAA)-43(PB)/2019**

**IN THE MATTER OF:**

Crimson Commodity Ltd. and Pluto Financial Services Pvt. Ltd.

.....Applicant

**Order under Section 230-232**

**Order delivered on 24.07.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the petitioner

Mr. Ravi Mohan, Mr. Akhilesh, Advs. with Mr. Ayush Jain, Ms. K. Chadha, CS

For the Respondent(s):-

Mr. Akshya Joshi, Mr. Amish Tandon, Advs. for OL Ms. Chetna Kandpal, CP for RD(NR)

Mr. Deepak Anand, Mr. Aayushman V., Advs. for IT Dept.

**ORDER**

Learned counsel for the Income Tax Department states that the status report with respect to all 4 petitioner companies has been filed through e-filing and a hard copy shall be filed during the course of the day.

List on 04.09.2019.

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

24.07.2019  
Aarti Makker